

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1711

ANSWERED ON:07.03.2011

SETTING UP OF WORKING WOMEN'S HOSTEL

Karunakaran Shri P.;Rajaram Shri Wakchaure Bhausahab

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether the States including Kerala have been requesting for sanction of grant-in-aid for setting up of Working Women's Hostel and Day Care Centre;
- (b) if so the amount allotted for setting up hostels during the current year for working women, State-wise; and;
- (c) the norms for sanctioning financial assistance for construction of working women hostel?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT(SHRIMATI KRISHNA TIRATH)

(a) & (b) Yes, Madam; under the Scheme, no allocations are made State wise as the requirement of working women hostel is need based. During the current year (2010-11), 2 new projects for setting up of working women hostels have been approved in the State of Kerala. An amount of Rs.56,46,640/- has been released for one of the projects.

(c) Under the Scheme, financial assistance for construction of working women hostel is provided on 'Public land' only. This assistance is provided to the eligible implementing organizations such as State Government agencies and Civil Society Organisations upto 75% of the cost of construction of the hostel building. Besides, one time non-recurring grant at the rate of Rs.7500/- per inmate is given for purchase of furniture and furnishings. Financial assistance is sanctioned to those proposals which are complete in all respect as per the guidelines of the Scheme and recommended by the State Level Empowered Committee.